

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/598/IB/2017  
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD  
NAME OF THE RESPONDENT(S) : GOLDEN PROSPEROUS PROPERTY PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

①	S. M. Meera Mahideen	Respondent	
②	SHAKTHI PRIYA B (COUNSEL FOR OPERATIONAL CREDITOR)	OPERATIONAL CREDITOR	B. Shakthi Priya B

**ORDER**

Counsel representing both the parties are present. Heard the submissions. Order is reserved.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

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